NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 167/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

K.P. Mondal & Sons Ltd.

V/s.

Fourcess Engineering India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Kiran Gaikwad. Pehihonea

2. Khuehboo. Agarwal J. Advocates

3. Sudhan Amære Luser

4. Subhash Salem Prepulahn Cry

ORDER

TCP 167/I&BP/NCLT/MB/MAH/2017

For the parties have reported that settlement is likely to happen, list this matter on 8.1.2018 for reporting settlement.

Sd/-V. NALLASENAPATHY Member(Technical)

Sd/B. S. V. PRAKASH KUMAR
Member (Judicial)